

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.02.2024 AT 2.45 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/80/9/AMR/2022		9 of IBC	Fluidomat Limited Vs. BGR Energy Systems Limited

ORDER

Mr. Dilip Kumar Jain, PCS for the OC and Mr. SVS Chowdary, Ld. Counsel for the CD present. Pleadings are completed. For hearing, list the matter on 15.04.2024.

Sdt

**SANJAY PURI
MEMBER (TECHNICAL)**

Sdt

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**